

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/13(CHE)/2024
NAME OF THE PETITIONER(S) : S Abirami
NAME OF THE RESPONDENTS : Kudanthai Medical Centre pvt Ltd and 3
Others
UNDER SECTION : Sec 241, 242 & 130, 59 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Nirmal Adithya for the Petitioner.
Ld. Counsel Ms. N Nanthini for the Respondent No. 2.
Ld. PCS Shri. R Kannan for the Respondent No. 4.
None for the Respondent No. 3.
Reply already filed by Respondent No. 2 and 3.
Two weeks time is granted to Respondent No. 4 to file Reply.
On the joint request, list the petition for hearing on **11.09.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)